



**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

**ORDER SHEET**

COURT NO. : 1

03/07/2019

T.A./260/8/2017

GADHI BISWAL  
-V/S-  
STEEL AUTHORITY OF INDIA

ITEM NO:83

FOR APPLICANTS(S) Adv. : NONE FOR THE APPLICANT

FOR RESPONDENTS(S) Adv.: MR.M.M.SWAIN

Notes of The Registry	Order of The Tribunal				
	<p>None for the applicant. None was present on behalf of the applicant on the previous date, i.e., 10.4.2019. It seems that the applicant is no longer interested to pursue this O.A. In view of this, the O.A. is dismissed in default and for non-prosecution on the part of the applicant. Learned counsel for the respondents is present and heard.</p> <p>Inform the parties.</p> <table border="1"><tr><td>( SWARUP KUMAR MISHRA) MEMBER (J)</td><td>( GOKUL CHANDRA PATI) MEMBER (A)</td></tr><tr><td>b</td><td></td></tr></table>	( SWARUP KUMAR MISHRA) MEMBER (J)	( GOKUL CHANDRA PATI) MEMBER (A)	b	
( SWARUP KUMAR MISHRA) MEMBER (J)	( GOKUL CHANDRA PATI) MEMBER (A)				
b					